GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

RAJYA SABHA STARRED QUESTION NO. 192 TO BE ANSWERED ON 23rd DECEMBER, 2022

STEPS TAKEN FOR ENCOURAGEMENT OF EXPORTERS

192 SHRI S. KALYANASUNDARAM:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Government concurs with the view that India needs more exports not only to strengthen the exchequer but also to stabilise export oriented industries;
- (b) if so, the steps that are proposed to be taken by Government to encourage exporters and the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF RAJYA SABHA STARRED QUESTION NO. 192 FOR ANSWER ON 23rd DECEMBER, 2022 REGARDING "STEPS TAKEN FOR ENCOURAGEMENT OF EXPORTERS".

- (a) Yes, Sir. Exports play an important role in the economic development of the Country. Export oriented industries are an important source of foreign exchange and the government takes adequate measures to provide a stable and facilitative eco-system for both domestic and export oriented industries.
- (b) The Government has taken the following steps to encourage exporters:
- (i) The Foreign Trade Policy (2015-20) has been extended upto 31-03-2023.
- (ii) The Interest Equalization Scheme on pre and post shipment rupee export credit has been extended upto 31-03-2024.
- (iii) Assistance is provided to promote exports through schemes such as Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.
- (iv) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme for labour oriented textile export has been implemented since 07.03.2019.
- (v) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021.
- (vi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.
- (vii) Districts Export Plan formulated in 570 districts by identifying products/services with export potential in each district, addressing bottlenecks for exporting these products/services and supporting local exporters/manufacturers to generate employment in the district.
- (c) In view of above, question does not arise.
